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Title: Regarding de-allocation of certain Mandals from Telangana to Andhra Pradesh.

PROF. A.S.R. NAIK (MAHABUBABAD): Madam, I am happy to have our own 29th Telangana State after many struggles and sacrifices. On the pretext of the construction of the Polavaram Dam in Andhra Pradesh, seven Mandals from the Telangana State were merged in residuary Andhra Pradesh. These seven Mandals are being represented by two MLAs and two MPs from Telangana State. Out of seven Mandals, four Mandals were previously under my parliamentary constituency. A majority of these Mandals are located in tribal areas under the Fifth Schedule.

Now the question is who the legislative representatives both at the State Legislature and the Union Parliament are. How are these legislators going to take care of the welfare of the people of these Mandals?

Further, certain Government employees are working in these Mandals in various Departments. My further question is as to which State they now belong. Since this question has arisen because of subsequent merger of the seven Telangana Mandals to Andhra Pradesh. Hence, I would request the Government to take an initiative to settle the issue.